NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 188(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY:

M/s Oasis Water Pool Pvt Ltd. Vs. Registrar of

Companies

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Ms. Rekha Mittal, PCS

For the Respondent (s):

Ms. Aparna Mudiam, Assistant Registrar of

Companies

ORDER

Ms. Aparna Mudiam, Asst. Registrar of Companies is present in Court. She prays for some time to file her reply.

To come up for arguments or final disposal on 16th October, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)